Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos.244 of 2015 and 246 of 2015

Dated : 06th May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Appeal No. 244 of 2015

The Tata Power Company Ltd. (G) ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant	:	Mr. Vishal Anand and Ms. Nishtha Kumar
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan and Mr. D.V. Raghuvamsy for R.1

Appeal No. 246 of 2015

The Tata Power Company Ltd. (T) ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant	:	Mr. Vishal Anand and Ms. Nishtha Kumar
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan and Mr.D.V.Raghuvamsy for R.1

ORDER

The learned counsel for the appellant in both these appeals seeks some time for making rejoinder submissions, submitting that the written submission of the State Commission has been received by him today.

Post these appeals for arguments by the appellant on ***11th May, 2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt